rule 377

ject implemented without further loss of time so that the economy of the backward State may get a boost for development. They should also take immediate steps to start weekly cargo steamer service with coordinated road transport service between Calcutta and Karimganj which will serve Tripura, Cachar, Mizoram and adjoining areas which are now very backward and neglected.

The Railway Minister is here.

MR. SPEAKER: That is not the practice. It is open to him to answer if he wants I cannot compel him to answer.

SHRI JYOTIRMOY BOSU: The Railway Minister wanted to make a statement but because he thought that this will come up after lunch, he had gone. Don't you recognise Mr. Sheo Narain as Minister?

MR SPEAKER: The rule is: if the Minister wants to answer, he may answer. I cannot compel him.

SHRI JYOTIRMOY BOSU: He wants to answer.

MR. SPEAKER: I do not know. Dr. Subramaniam Swamy.

(ii) APPOINTMENT OF AN AIR ACCI-DENT INVESTIGATION COMMISSION

 \mathbf{DR} SUBRAMANIAM SWAMY (Bombay North-East): Sir, I am quoting from a news item in Times of India yesterday: Government has reversed its decision to set up an air accident investigation commission. I should like to point out that air crashes have taken place in the last few years and finally it was found on inquiry that the human factor was the most important. have information which tends to suggest that the main reason why these crashes take place is that senior experienced pilots are cornering most

of the flying hours because by this they enhance their pay packets and junior pilots are complaining greatly about this. Most of the safety regu-International Civil lations of the Aviation Organisation are being flouted in the Indian Airlines and the senior officers continue to function as if it is a private airline. Therefore I urge a thorough probe into it and the amount of time being made available to pilots who fly aircraft. Since the advent of the airbus, senior pilots are flying airbuses for about 50-60 hours a week and it is a clear violation of all regulations. pilots are not getting beyond flight of some aircraft; they are being made to fly locally and are grossly underutilised. Flying passengers should thank God that more crashes are not taking place; God is kind to this country even if we are not kind to ourselves. I think a thorough probe into the manner in which flights are being scheduled and allocation of time for pilots will reveal that the Indian Airlines is functioning in an anarchic manner a thorough probe is necessary.

SHRI JYOTIRMOY BOSU: I have given a short notice question and a call attention on this issue.

MR. SPEAKER: On every subject you have got questions. What am I to do?

SHRI JYOTIRMOY BOSU: If a short notice question had been admitted, it will come up and reply will come. Under 377 no reply is there.

(iii) Working of Textile Corporation, Madhya Pradesh

श्री हुकम चन्द कछवाय (उज्जैन) : श्रध्यक्ष भहोदय, नियम 377 के श्रधीन मैं जिस विषय को उठा रहा हूं ज्यादा श्रच्छा यह होता कि इस विषय से सम्बन्धित उद्योग मंत्री यहां उपस्थित रहते, तो उन्हें बहुत सी बातें सूनने को मिलतीं।